

(f) and (g) The National Protection Project under preparation in Central Water Commission envisages a scheme to acquire modern technologies for adoption by the maritime States including Kerala.

Reduction of Nuclear Danger

1706. SHRI SHANKAR PRASAD JAISWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India had introduced a resolution in the UN General Assembly in the first week of November this year on reducing nuclear danger;

(b) if so, the details of the resolution; and

(c) the response of the different nuclear powers thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b) Yes, Sir. At India's initiative a new resolution was introduced in the UN General Assembly in November this year. The resolution recalls that as the use of nuclear weapons poses the most serious threat to mankind, the hair trigger alert status of nuclear weapons maintained by some countries carries unacceptable risks of unintentional or accidental use of nuclear weapons. The resolution further calls upon the five Nuclear-Weapon States to review their nuclear doctrines and take immediate and urgent steps to reduce the risk of unintentional or accidental use of nuclear weapons. The resolution urges Member States to take necessary measures to prevent the proliferation of nuclear weapons in all its aspects and to promote nuclear disarmament with the ultimate objective of eliminating nuclear weapons.

(c) US, France, UK and Russia voted against while China abstained on the resolution.

[Translation]

Bansagar Inter-State Project

1707. SHRI RAMANAND SINGH:

SHRI CHANDRAMANI TRIPATHI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Uttar Pradesh and Bihar have been providing their respective shares in schedule time for Bansagar inter-State project being constructed in Madhya Pradesh;

(b) if not, action being taken by the Union Government against those State Government;

(c) the expenditure incurred on the construction of Barage, Canal and power plant of the projects separately;

(d) the budgetary provisions made available by Union Government for the year 1998-99 for the purpose; and

(e) the time by which this project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No. The Governments

of Uttar Pradesh and Bihar have not been providing their respective shares in schedule time for Bansagar inter-State project being constructed in Madhya Pradesh.

(b) The status of contribution of share cost by the partner States is discussed in the regular meetings of the Executive Committee of Bansagar Control Board in which the representatives of the States and Union Government are members. During the 58th meeting held on 23.10. 1998, the executive Committee discussed the issue and keeping in view that Uttar Pradesh has now paid its due share, decided that the Government of Bihar may be appraised about the balance amount of Rs. 74.33 crores and expedited to pay the same.

(c) The expenditure incurred upto October, 1998 on the construction of Bansagar Project is detailed below:

(i) Dam (Barrage) including	
land acquisition	
and rehabilitation	- Rs.553.62 crores
(ii) Canals	- Rs. 144.92 crores
(iii) Power plants	- Rs. 590. 56 crores

(d) The Union Government does not make any budgetary provisions for this project. However, central loan assistance is being provided under Accelerated Irrigation Benefit Programme for which an amount of Rs. 75 crores during the year 1998-99 has been recommended.

(e) Likely completion date for the Dam is June, 2001 and canals by 2012.

Production of Fissile Material

1708. SHRIMATI SURYAKANTA PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have briefed America about India's stand regarding one-sided sanction on production of fissile material;

(b) whether America and its supporters European countries have put a ban on the trade with India in the aftermath of nuclear explosions by India;

(c) if so, the details thereof and the reasons therefor; and

(d) whether the Government are contemplating to review this decision and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) The ongoing dialogue with the United States covers a range of issues, including disarmament and non-proliferation, India's security concerns and the positive voluntary measures announced by India. Government have also stated that India would participate constructively in negotiations for a non-discriminatory, multilateral and internationally and effectively verifiable treaty banning future production of fissile material for nuclear weapons or other nuclear explosive devices. India will pay serious attention to any other multilateral initiatives